

**INCOME TAX APPELLATE TRIBUNAL : DELHI BENCHES : NEW DELHI**

**F.No.-70/AT/Jud.Adm/Judicial/Del/2025-26**

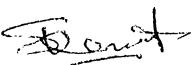
**Date: -27.01.2026**

**NOTICE**

It is notified for information of all concerned that the Re-constitution of the following Bench on **27.01.2026 & 29.01.2026** shall be as under:-

Sr. No.	Bench	Court Room	Members
1	A	01	Shri Sudhir Kumar, Hon'ble Judicial Member and Ms. Renu Jauhri, Hon'ble Accountant Member.

This is issued with the approval of Hon'ble Vice President (DZ).

  
**Assistant Registrar**